



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND  
DEVELOPMENT AUTHORITY OF INDIA

Ref No: IRDAI/Life/CIR/MISC/147/7/2022

Date: 15<sup>th</sup> July, 2022

To

All Life Insurers

**Re: Repealing of circulars**

1. In order to rationalize the circulars issued by the Authority, various circulars applicable to Life insurers are reviewed. The list of circulars attached to this circular as 'Annexure – A' stands repealed.
2. This has approval of the competent authority.

CGM (Life)

Encl: Annexure – 'A'